

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:222

ANSWERED ON:20.02.2006

CONTRACT LABOURERS UNDER MEDICAL INSURANCE SCHEME

Jagannath Dr. M.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal to bring the contract labourers under the Medical Insurance Scheme; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): A proposal to formulate an insurance scheme providing for life-cum-accident cover, health insurance etc. to the unorganized sector workers, which may include contract labour, is under consideration of the Govt.